

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4649
ANSWERED ON:04.05.2012
PERFORMANCE OF ANGANWADI CENTRES
Mahendrasinh Shri Chauhan

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the State Governments send progress report of Anganwadi Centres (AWCs) under Integrated Child Development Services (ICDS) Scheme to the Union Government;
- (b) if so, whether the performance of AWCs are not satisfactory;
- (c) if so, the reaction of the Government thereto;
- (d) whether the Government proposes to conduct audit by private agencies on the utilisation of central assistance provided under the ICDS Scheme;
- (e) if so, the details thereof alongwith the names of States which are lagging behind in the implementation of ICDS Scheme; and
- (f) the other corrective measures taken by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (f): At the Central level, the existing Management Information System (MIS) for ICDS Scheme capture information on operationalisation of Projects and Anganwadi Centres/ mini-AWCs, vacancy position of ICDS functionaries, beneficiaries of supplementary nutrition & pre-school education and nutrition status of children on monthly basis. Besides these, review supervision visits, other monitoring visits are also undertaken.

The office of Accountant General at the State/UT level and the office of Director General of Audit and Central Expenditure at Central level carryout audit of ICDS Scheme. At present, there is no proposal to conduct audit by private agencies on the utilization of central assistance under ICDS Scheme.

Based on the inputs and feedback received, State Governments/ UT Administrations are addressed through letters and review meetings to remove the deficiencies and to improve the implementation of the Scheme including infrastructure, facilities and performance at the AWCs.

In addition to the above, the Government has introduced 5-tier monitoring & review mechanism at National, State, District, Block and Anganwadi Levels and has issued the guidelines on 31.03.2011. The roles of each level Committee has been defined to monitor and take remedial measures at local levels.